

I am a candidate

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to..... (name of the House)

From 11, SUGAULI..... Constituency (Name of the Constituency)

I RAMCHANDRA SAHNI (name of the candidate) wife of LATE GULI SAHNI

aged 72 years, residing at KAITHWALIYA..... (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by B.J.P...... (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AKZPS2660P	2015-16	6,71,402
2.	Spouse-	-		
3.	Dependent 1	-		
4.	Dependent 2	-		
5.	Dependent 3	-		

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	CASE NO- 285/2005. भादो २० वि० ६ धारा 171, 188
(b)	Name of the court, Case No. and Date of order taking cognizance :	वायदा-न्यायालय, मुंबई-महाराष्ट्र
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	-
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

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(4) Punishment Imposed:

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange (in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	50,000/-	-	-	-	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	4,40,459/-				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	-				
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	-				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	-				
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	(J) BOLERO- BR-JAP (2006) 5,95,736-00 (N) SCORPIO- BR01PC (2010) 11,07,663-00				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	-	-			

Details statement
(A) Attached

'B'

Unmistaken
16.09.16

(viii)	Any other assets such as value of claims/interest				
(ix)	Gross Total value				

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
(i)	<u>Agricultural Land</u> Location(s) - Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	3 बीवा कैलाश	—	—	—	—
(ii)	<u>Non-Agricultural Land</u> Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	मुजोली खस 40-685 खस 2140-3298 1440 sqft. NO 01-03-1989 10,000/- 4,00,000/-				
(iii)	<u>Commercial Buildings</u> (including apartments) -Location(s) -Survey number(s) Built up Area (Total measurement in sq. ft.)					

Details statement 'C' Attached.

Details statement 'D' Attached.

Witnessed
16.09.16

	Any other liability					
	Grand total of liabilities					
(ii)	Government Dues:					
	Dues to departments dealing with government accomodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal /Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues					

(7) Details of profession or occupation:

- a. Self... **M.A., B.A., B.ED., E. CHAMPARAN**
b. Spouse.....

(8) My educational qualification is as under: **M.A., B.ED.**

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). **ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:**

1.	Name of the candidate	Sh./Smt./Kfmr. RAMCHANDRA SAHANI
2.	Full postal address	VILL-KAITHWALIYA, P.S. SUGAULI, E. CHAMPARAN
3.	Number and Name of the constituency and state	11, SUGAULI
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	B. I. P.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

(12m x 6cm)
16-09-16

(c) Total number of Pending cases where the court (s) have taken cognizance						
5. Part of	Year for which last Income Tax Return filed	Total Income				
(a) Candidate						
(b) Spouse:						
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)					
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
(ii)	Approximate Current Market Price of Asset (Total Value)					
7.	Liabilities					
	(i) Government dues (Total)					
	(ii) Loans from Bank, Financial Institutions and others (Total)					
8. Highest educational qualification:						
M.A. B. ED.						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

ENCLOSURES -

- (i) 'A' - BANK STATEMENT
- (ii) 'B' - VEHICLES.
- (iii) 'C' - AGRICULTURE LAND.
- (iv) 'D' - NON-AGRI. LAND.
- (v) 'E' - RESIDENCIAL LAND.
- (vi) 'F' - VERIFICATION
- (vii) 'G' - TERM LOAN.

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I, my spouse, or, my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at..... this the..... day of..... 201.....

DEPONENT

(11/11/16) 16-09-16

- Note:
1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.

(127-5160)
16.09.16

'A'

बैंक खाता विवरणी (31 मार्च 2016 तक)

रामचन्द्र सहनी

पिता- स्व0 गुली सहनी

पता- ग्राम+पो0- कैथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण

क्र.	बैंक का नाम	खाता के प्रकार	खाता संख्या	कुल जमा राशि
1.	उत्तर बिहार ग्रामीण बैंक, सुगौली	बचत खाता	1002561010002164	5351.00
2.	इलाहाबाद बैंक, मोतिहारी	बचत खाता	20930394984	54540.28
3.	भारतीय स्टेट बैंक, सुगौली	बचत खाता	11115930457	1508.05
4.	भारतीय स्टेट बैंक, बिहार विधान मंडल, पटना	बचत खाता	10839464896	346753.96
5.	यूनियन बैंक ऑफ इंडिया, सुगौली	बचत खाता	672402010006572	32306.00
कुल योग-				4,40,459=29

(1 मर 16)
16-09-16
(रामचन्द्र सहनी)

सदस्य, बिहार विधान सभा

11, सुगौली, पूर्वी चम्पारण

मोटरयान का विवरण

रामचंद्र सहनी

पिता- स्व0 गुली सहनी

पता - ग्राम+पो0- कैथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण।

क्रम सं०	गाडी का नाम	रजिस्ट्रेशन संख्या	मेक	क्रय करने का वर्ष	क्रय रकम
1	2	3	4	5	6
1	BOLERO-SLX	BR01AP-5067	2006	2006	595736.00
2	MAHINDRA SCORPIO	BR01PC-6154	2011	2011	1107663.00
				TOTAL:-	1703399.00

(ram chand)

(रामचंद्र सहनी) 16.09.16

सदस्य, बिहार विधान सभा

11, सुगौली, पूर्वी चम्पारण।

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कृषि योग्य भूमि का विवरण

रामचंद्र सहनी

पिता- स्व० गुली सहनी

पता - ग्राम+पो०- कैथवलिया, थाना- सुगीली, जिला- पूर्वी चम्पारण।

क्रम सं०	ग्राम/अंचल/ थाना/ जिला (जहाँ जमीन अवस्थित है।)	खाता संख्या	खेसरा संख्या	रकबा	रकबा (एकड़ में)	विरासत	स्वर्जित	क्रय की तिथि	क्रय के समय लागत	विकास, सनिर्माण आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित चालू बाजार मूल्य
1	2	3	4	5	6	7	8	9	10	11	12
1	ग्राम- कैथवलिया, अंचल- सुगीली, थाना- सुगीली जिला- पू० चम्पारण	2883	2190/9	3 कट्ठा	0.23	नहीं	हो	27-06-1980	1000.00	शून्य	23000.00
2	ग्राम- कैथवलिया, अंचल- सुगीली, थाना- सुगीली जिला- पू० चम्पारण	77	669	4 कट्ठा	0.3	नहीं	हो	12-04-1966	1000.00	शून्य	30000.00
3	ग्राम- कैथवलिया, अंचल- सुगीली, थाना- सुगीली जिला- पू० चम्पारण	142	216	4 कट्ठा	0.3	नहीं	हो	24-04-1981	2000.00	शून्य	30000.00
4	ग्राम- कैथवलिया, अंचल- सुगीली, थाना- सुगीली जिला- पू० चम्पारण	250	110, 111, 112, 113	2 कट्ठा	0.15	नहीं	हो	11-02-1986	1000.00	शून्य	17000.00
5	ग्राम- कैथवलिया, अंचल- सुगीली, थाना- सुगीली जिला- पू० चम्पारण	951	2189	6 कट्ठा	0.46	नहीं	हो	08-08-1969	1500.00	शून्य	46000.00
			कुल योग :-	19 कट्ठा	1.44	नहीं	हो		6500.00	शून्य	146000.00

CRMS 1251
(रामचंद्र सहनी) 16.09.16

सदस्य, विहार विधान सभा
11, सुगीली, पूर्वी चम्पारण।

‘D’

गैर कृषि योग्य भूमि का विवरण

रामचंद्र सहनी

पिता- स्व0 गुली सहनी

पता - ग्राम+पो0- कैथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण।

क्रम सं0	ग्राम/अंचल/ थाना/ जिला (जहाँ जमीन अवस्थित है।)	खाता संख्या	खेसरा संख्या	रकबा	क्षेत्र (वर्गफुट में)	विरासत	स्वार्जित	क्रय की तिथि	क्रय के समय लागत	विकास, सन्निर्माण आदि के माध्यम से भूमि पर कोई विनिर्धान	अनुमानित चालू बाजार मूल्य
1	ग्राम- नगर पंचायत सुगौली वार्ड सं0-06, अंचल- सुगौली, थाना- सुगौली जिला- पू0 चम्पारण	685	3298	10 धुर	1440 sqft	नहीं	हाँ	01-03-1989	10000.00	शून्य	400000.00

(रामचंद्र सहनी)

16.09.16

सदस्य, बिहार विधान सभा
11, सुगौली, पूर्वी चम्पारण।

आवासीय भवन का विवरण

सामवंद्र सहनी

पिता- स्व० गुली सहनी

पता - गाम+पो0- कैथवलिया, शाना- सुगौली, जिला- पूर्वी चम्पारण।

क्रम सं०	ग्राम/अंचल/थाना/ जिला (जहाँ जमीन अवस्थित है।)	खाता संख्या	खेसरा संख्या	रकबा	क्षेत्र (वर्गफुट में)	निर्मित क्षेत्र (वर्गफुट में)	विरासत	स्वार्जित	क्रय की तिथि	क्रय के समय लागत	विकास, सन्निर्माण आदि के माध्यम से भूमि पर कोई विनिधान	अनुमानित बाजार मूल्य
1	2	3	4	5	6	7	8	9	10	11	12	13
1	ग्राम- बेलबग्वा अंचल- मोतिहारी थाना- मोतिहारी जिला- पूर्वी चम्पारण।	27	606	10 धुर	1400 sqft	1400 sqft	नहीं	हाँ	03.02.1984	3000.00	600000.00	1600000.00

91.50.91
(रामचंद्र सहनी)
(प्रवृत्ति)

(रामचंद्र सहनी)

सदस्य, बिहार विधान सभा

11. सुगौली, पूर्वी चम्पारण ।

बैंक ऋण विवरणी

रामचंद्र सहनी

पिता- स्व० गुली सहनी

पता - ग्राम+पो०- कैथवलिया, थाना- सुगौली, जिला- पूर्वी चम्पारण।

क्रम सं०	बैंक का नाम	खाता का प्रकार	खाता संख्या	कुल ऋण की राशि
1	दी मोतिहारी सेन्द्रल को-ऑपरेटीव बैंक लि०, मोतिहारी	टर्म लोन (TL)	000319010100005	38500.00
			कुल :-	38500.00

(रामचंद्र सहनी)
16.09.16

सदस्य, बिहार विधान सभा

11. सुगौली, पूर्वी चम्पारण।